

11 33 hrs.

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF DAMODAR VALLEY CORPORATION FOR 1979-80 AND A STATEMENT FOR NOT LAYING IN HINDI.

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : I beg to lay on the table:—

(1) A copy of the Budget Estimates of the Damodar Valley Corporation for the year 1979-80 under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948.

(2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously Hindi version of the Budget Estimates of the Damodar Valley Corporation for the year 1979-80.

[Placed in Library. See No. LT—4464/79]

INDIAN ELECTRICITY (FIRST AMENDMENT) RULES, 1979

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA) : I beg to lay on the table a copy of the Indian Electricity (First Amendment) Rules, 1979, (Hindi and English versions) published in Notification No. G.S.R. 170 in Gazette of India dated the 3rd February, 1979, together with Corrigendum thereto published in Notification No. G.S.R. 335 in Gazette of India dated the 3rd March, 1979, under sub-section (3) of Section 38 of the Indian Electricity Act, 1910. [Placed in Library. See No. LT—4465/79.]

ANNUAL REPORTS AND REVIEWS OF CENTRAL INSTITUTE OF PLASTICS ENGINEERING AND TOOLS, MADRAS FOR 1976-77 AND 1977-78, AND BONGAIGAON REFINERY AND PETROCHEMICALS LTD., BONGAIGAON FOR 1977-78 WITH STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI NARSINGH YADAV) : I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions):—

- (a) (i) Annual Report of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1976-77 along with the Audited Accounts.
- (ii) Review by the Government on the working of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1976-77.

[Placed in Library See No. LT—4466/79]

- (b) (i) Annual Report of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1977-78 along with the Audited Accounts.
- (ii) Review by the Government on the working of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1977-78.

[Placed in Library. See No. LT—4467/79].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon, for the year 1977-78.

(ii) Annual Report of Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT—44468/79].

NOTIFICATION UNDER CUSTOMS ACT, 1962.

SHRI NARSINGH YADAV: On behalf of Shri Zulfikarullah,

I beg to lay on the Table a copy of Notification No. G.S.R. 237 (E) (Hindi and English versions) published in Gazette of India dated the 8th May, 1979 regarding the revised rate of exchange for conversion of Japanese yen into Indian currency or vice-versa, under section 159 of the Customs Act, 1962 together with an explanatory memorandum.

[Placed in Library. See No. LT—44669/79]

(Interruptions)

MR. SPEAKER: No, no, it is not allowed. Don't record.

(Interruptions)**

MR. SPEAKER: All of you will kindly sit down. Don't record.

(Interruptions)**

Let us go by order, Mr. Yadav.

13.36 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

**Not recorded.

(i) Taking over of Public armouries by the Army following Police Agitation in Punjab.

श्री बिनायक प्रसाद यादव (सहरसा) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर गृह मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

“पंजाब में पुलिस ब्रान्चोलेन के परिणामस्वरूप राज्य के दो जिलों में सेना का पुलिस से शस्त्रागारों को अपने अधिकार में लेने का समाचार तथा ब्रान्चोलेन के अन्य राज्यों में फैलने का खतरा।”

अध्यक्ष महोदय, मंत्री जी का जो बयान दिया गया है यह सिकंदर ब्रिगेज में बाँटा गया है हिन्दी में भी इस की कॉपी मुझे मिलनी चाहिये।

AN HON. MEMBER: Sir, Government has failed in its duty as it has not supplied the Hindi Copy.

MR. SPEAKER: Mr. Patel, why was the Hindi copy not supplied?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): I thought it should have been circulated.

श्री श्री राम बगड़ी (मथुरा) : अध्यक्ष महोदय, यह रोज का झंझट हो जाता है और मानस ऐसा होता है कि रोजाना ये लोग इस बात की उड़ करवाना चाहते हैं। उन को मानस है कि जब हिन्दी का नहीं होता है तो झगड़ा होता है, ब्रिगेज का नहीं होता है तो झगड़ा होता है . . . (व्यवधान) . . .

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): I am sorry for the lapse. (Interruptions).

MR. SPEAKER: Mr. Yadav, as there is no time you bear for today. In future this should not happen.

SHRI H. M. PATEL: Sir, according to information received from the Government of Punjab, small groups of policemen in Punjab have been indulging from about the 7th May in demonstrations and rallies in some parts of the State. What appears to have brought matters to a head was an incident at Mandi Gobindgarh on 6th May wherein a policeman on duty was medically